

Anx-2

Annexure of Inward Supplies

[See rule ----]

Details of auto drafted supplies

(From Annexure of outward supplies, GSTR-5, GSTR-6 filed by the corresponding supplier(s))

Financial Year				
Tax period				

1.	GSTIN																		
2.	(a)	Legal name of the registered person	<Auto>																
	(b)	Trade name, if any	<Auto>																
	(c)	ARN (after filing)	<Auto (after filing)>																
	(d)	Date of ARN	<Auto (after filing)>																

3. Inward supplies received from a registered person (other than the supplies attracting reverse charge), imports and supplies received from SEZ units on Bill of Entry

(Amount in ₹ for all tables)

GSTIN of supplier	Trade name	Place of supply (Name of State)	Document details						Tax rate	Taxable value	Amount of tax				Action (Accept / Reject / Pending)	Amount of ITC claimed			
			Type of doc.	Doc. No.	Date	Value	Date of uploading	Date of return filing			Integrated tax	Central tax	State/UT tax	Cess		Integrated tax	Central tax	State/UT tax	Cess
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
3A. Supplies received from registered persons including services received from SEZ units (other than those attracting reverse charge)																			
3B. Supplies received from SEZ units on a Bill of Entry																			
3C. Import of goods																			

4. ISD credits received (Eligible credit only, Net of debit notes or credit notes)

GSTIN of ISD	ISD document details		Amount of input tax credit involved				Amount of ITC claimed			
	Doc. No.	Date	Integrated tax	Central tax	State/UT tax	Cess	Integrated tax	Central tax	State/UT tax	Cess
1	2	3	4	5	6	7	8	9	10	11

5. Verification

I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom.

Signature

Place -

Name of Authorized Signatory

Date -

Designation /Status